

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14.12.2020 at 2.30 P.M  
THROUGH VIDEO CONFERENCING**

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/133/2016  
**NAME OF THE APPLICANT** : Sengodan & 2 Ors  
**NAME OF THE RESPONDENT** : Cenney Hotels Pvt Ltd & 2 Ors  
**UNDER SECTION** : 242(4) & 425 OF CA 2013

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**ORDER**

Due to paucity of time, this matter is adjourned to **09.02.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

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